GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS

RAJYA SABHA

UNSTARRED QUESTION NO. 1907

ANSWERED ON 22/12/2022

JOBS FOR SPORTSPERSONS

1907. SHRI LUIZINHO JOAQUIM FALEIRO:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there is any policy to give jobs to sportspersons in Central/State Governments and the percentage of jobs reserved;
- (b) if so, the number of sportspersons employed as Administrative Officers in Sports Authority of India (SAI);
- (c) the number of sportspersons employed in Group- B, C and D categories in Sports Authority of India during the last five years; and
- (d) whether there is any policy to give 100 per cent jobs to sportspersons in SAI as per the statement made to the media by the then Chairmen Estimate Committee?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

- (a): Recruitment against the sports quota vacancies in Central Government offices is done in accordance with the extant instructions& guidelines of the Department of Personnel & Training (DoP&T). Under these instructions, upto 5% of direct recruit vacancies inGroup 'C' and erstwhile Group 'D' are reserved for meritorious sportspersons.
- (b): The number of sportspersons employed as Administrative Officer in SAI is nil.
- (c): SAI recruits sportspersons as coaches. The number of sportspersons employed as coaches is as follows:

Group	Sanctioned	In-position	Vacant
A	750	542	208
В	774	418	356
С	0	0	0
Total:	1524	960	564

(d): SAI has a separate cadre of coaches. All the coaches recruited in SAI are sportspersons. As a result, out of the 2498 sanctioned posts, 1524 posts are for coaches. Out of 587 posts of Assistant Coach (Level-6), 5% are reserved for the Olympians and 1% for the Paralympians. Out of 400 posts of Coach (Level-10), 3% are reserved for the Medal Winning Olympians or representation in 02 Olympic Games, and 2% are for the medal winning Paralympians.
